

90. The value of these claims is Rs. 1,21,153.

LAND TO DISPLACED LAND OWNERS OF JAMMU AND KASHMIR STATE

408. Sardar Hukam Singh: Will the Minister of States be pleased to state:

(a) whether any allotment of land has been made to displaced land owners of Jammu and Kashmir State who had to migrate from areas now in the possession of raiders and have been living in India in various places outside relief camps; and

(b) if so, what area has been so allotted?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The allotment of lands to Kashmiri displaced persons is primarily the responsibility of the Jammu and Kashmir Government, who have registered the claims of such persons, including those outside Camps, with a view to resettling them on land that may be available within the State. Land has been allotted to some persons in some other States, but detailed information relating to such allotment is not readily available.

RAILWAY COACHES

409. Shri Achuthan: Will the Minister of Railways be pleased to state:

(a) how many new third class carriages with modern amenities have been put to use in the Southern Railway in 1951 and 1952;

(b) the total number of such carriages so put in all Railways of India during the above years; and

(c) how many such carriages have been put in the Ennakulam-Sharmoor line in 1951 and 1952?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) 55 in 1951 and 26 in 1952 so far.

(b) 451 in 1951 and 114 in 1952 so far.

(c) The information has been called for and will be laid on the Table when received.

RAILWAY COACHES

410. Shri Ajit Singh: Will the Minister of Railways be pleased to state:

(a) the number of coaches the Indian Railways had just before Partition;

(b) the number left with India after Partition;

(c) the number of Coaches manufactured in Indian Factories upto date since Partition; and

(d) the number of Coaches imported during the same period?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Figures for the number of coaching vehicles of Indian Railways just before the partition are not available. The number of coaching vehicles on 31st March 1947, the earliest date before partition for which figures are readily available was 24,915.

(b) The number on 31st March 1948 was 20,380.

(c) The information available is upto 31-3-52. It is coaching vehicles manufactured in Railway workshops—1,532, other Indian factories—364.

(d) 98 coaches have been imported upto 31-3-1952 since partition.

PRODUCTION OF RICE IN MADHYA PRADESH

411. Shri K. G. Deshmukh: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice produced in Madhya Pradesh during 1951-52;

(b) the total requirements of rice per annum of the said State; and

(c) the quantity of rice exported from the said State during 1951-52?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) According to the latest estimate, the quantity of rice produced in Madhya Pradesh during 1951-52 is 2,419,000 tons.

(b) It is difficult to give any definite figure to represent the requirements of a State in which a large part of the population is not rationed. The requirements will depend a great deal on the price. The rationing requirements of Madhya Pradesh of rice in a normal year is about 125,000 tons.

(c) The Basic Plan is worked on the basis of the calendar year. 23,000 tons of rice was exported from Madhya Pradesh during 1951. The quantity offered for export from 1-1-52 to 5-7-52 is 83,000 tons.